

IN THE INCOME TAX APPELLATE TRIBUNAL, BENCH 'D' KOLKATA

[Before Hon'ble Shri J.Sudhakar Reddy, AM & Shri A.T.Varkey, JM ]

**ITA No.84/Kol/2016**  
Assessment Year : **2010-11**

M/s. Anilraj Promoters & Fincom (P)Ltd. -versus-  
Kolkata  
(PAN: AACCA 9822 H)  
(Appellant)

I.T.O.Ward-2(2)  
Kolkata  
(Respondent)

For the Appellant: None

For the Respondent: Shri Arindam Bhattacharjee, Addl.CIT

Date of Hearing : 26.09.2017.

Date of Pronouncement : 13.10.2017.

**ORDER**

**PER J.SUDHAKAR REDDY, AM:**

This is an appeal by the Assessee directed against the order of the Commissioner of Income Tax-(A)-5, Kolkata relating to A.Y. 2010-11.

2. There is a delay of one day in filing of the appeal by the assessee. The same is condoned.
3. None appeared on behalf of the assessee. After hearing the ld. DR we find that the First Appellate Authority has not disposed off the case on merits. Hence we set aside the matter to the First Appellate Authority for fresh adjudication in accordance with law. The assessee is directed to cooperate in the proceedings.
4. In the result the appeal of the assessee is allowed for statistical purposes.

**Order pronounced in the Court on 13.10.2017.**

Sd/-  
[A.T.Varkey]  
Judicial Member

Sd/-  
[ J.Sudhakar Reddy ]  
Accountant Member

Dated : 13.10.2017.

[RG Sr.PS]

Copy of the order forwarded to:

- 1.M/s. Anilraj Promoters & Fincom (P)Ltd., 2, G.C.Avenue, 6<sup>th</sup> Floor, Room No.8E, Kolkata-700013.
2. I.T.O., Ward-2(2), Kolkata.
3. C.I.T.(A)- 5, Kolkata      4. C.I.T-5, Kolkata
5. CIT(DR), Kolkata Benches, Kolkata.

True Copy

By order,

Senior Private Secretary  
Head of Office/D.D.O, ITAT Kolkata Benches